

**CENTRAL ADMINISTRATIVE TRIBUNAL****CHANDIGARH BENCH****O.A. No.060/00347/2019**

Chandigarh, this the 3rd of March, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

H.P. Naik, Aged about 52 years S/o Puttappa, Permanent resident of Agasanahallai, Byadgi, District Haveri, Karnataka, Now posted as Area Manager, CSD, Depot, CSD House 1/1 Allenby Lines Near KV No. 3, Ambala Cantt- 133001.

....Applicant

(BY: MR. ANSHUL GUPTA, ADVOCATE)

Versus

1. Union of India through the Secretary to Government of India, Ministry of Defence, 101-A, South Block, New Delhi.
2. Chairman and General Manager, Canteen Stores Department, Adelphi Building- 119, MK Road, Mumbai – 400020.

... .Respondents

(BY: MR. SANJAY GOYAL, ADVOCATE)

O R D E R(Oral)**SANJEEV KAUSHIK, MEMBER (J):**

1. Learned counsel for the applicant submits that the applicant may be permitted to withdraw the O.A to enable him to join at the station to which he has been transferred.
2. The O.A. is disposed of as withdrawn. M.A. No. 060/00672/2019 also stands disposed of.

**(Sanjeev Kaushik)
Member (J)**

Place: Chandigarh
Dated: 03.03.2020

'mw'